

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-417(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017**

NAME OF THE COMPANY: P K Sales Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 10 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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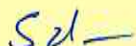
Present:	Mr. Navin Arora with Mr.Naresh Kumar Agarwal, Company Representative			
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ORDER

Notice to the Secured Creditor of the Corporate Debtor by email had been dispatched by the Bench Officer but none is present on behalf of the Respondent.

Ld. Counsel submits that since notice was not made available to them on the last date of hearing, they were unable to take steps Dasti. Let fresh steps be taken returnable on 3rd November, 2017. Dasti.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)